- (b) whether this method would be safe-proof and it is free from any kind of mischief, is so, the details as to how it would be tamper-proof or trouble-free; and
- (c) how far this new system will provide relief, comfort and consolation to the customers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir. This system has been introduced at 3 locations in different parts of the city.

- (b) In order to make the system safe, the challans issued to the offenders are cancelled only after the cheque is cleared by the banks.
- (c) The payment facility at these locations is available for 24 hours a day and as such, it is expected to provide some relief to the commuters.

Introduction of Intelligent Traffic Enforcement Devices

- 824. SHRI B.J. PANDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what type of Hi-tech Gadgetry the Delhi police propose to employ to track down traffic offenders, as indicated in the 'Indian Express' of June 6, 2002;
- (b) whether Government has engaged some firm for introduction of "intelligent traffic enforcement devices", if so, the details of the project; and
- (c) what is the estimated-cost of the project and how the traffic violations would be monitored?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) There are already in use several state-of-the-art gadgets for regulating and monitoring the traffic in Delhi. However, the Government has neither received any formal proposal on the lines referred to in the news-item nor it has engaged any firm for the purpose on a revenue sharing basis.